THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) No Sir, according to the State Government of Tamil Nadu it is not a fact that Finger Prints of Hard Core Criminals digitally stored in the State Crime Records Bureau have vanished. As the old data base was created about 5 years ago in a software named "FACTS" version 4 and some of the prints have become smudged and unclear, the data base of the finger prints is being digitally recreated in the updated software namely the "FACTS" version 5, which is a newly installed Automatic Fingerprints Identification System at SCRB, Chennai. All the back up records are in full shape and are maintained properly. No records are missing.

(b) to (d) Do not arise.

Unutilised Tsunami Relief Fund

552, SHRI DARA SINGH:

SHRI RAMDAS AGARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Rs. 6268/- crore of Tsunami relief fund, which is more than 60 per cent of total outlay, remained unutilized when deadline for completion of the rehabilitation programme launched in 2005-06, was fixed as March, 2009;
- (b) whether State Governments of Kerala and Tamil Nadu and Union Territories of Andaman & Nicobar Islands sought any extension of time from Government to complete projects like construction of ports, jetties and multistories tenements; and
- (c) the reasons for inordinate delay indicating any possibility of Tsunami funds being allowed to lapse after deadline?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (c) Revised Tsunami Rehabilitation Programme (TRP) was approved by the Government at Rs. 9822.10 crore comprising of Rs. 3332 crore as Externally Aided Project (EAP) and Rs. 6490 crore as Additional Central Assistance (ACA) for the period of four years commencing from 2005-06 to 2008-09. Against this the allocation made in 4 years is Rs. 7117.68 crore (including both EAP & ACA). The actual expenditure as on 31.03.2008 was Rs. 3526.35 crore.

Empowered Group of Ministers while reviewing the progress of TRP have considered the time frame of the TRP and had decided that the concerned States/UTs should strive to overcome the difficulties to complete the work in time and the issue of extending the time will be considered separately only after a detailed review of the progress is made.

Checking Anti-national activities along Indo-Nepal Border

†553.SHRI SAMAN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is contemplating to take any step to keep safe the main coming and going points of the Indo-Nepal border and to check even any kind of anti-national activities;

†Original notice of the question was received in Hindi